

All Communications should be addressed to the Registrar, Supreme Court by designation, NOT by name

PIN - 110 001

**SUPREME COURT
INDIA
NEW DELHI**

No.F.6/2022-SC (RC)

Dated: July 9, 2022

From: Anil Dutt Sharma
Deputy Registrar (Recruitment)

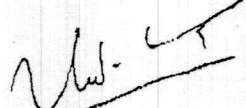
To: The Registrar General,
High Court of Punjab and Haryana,
Sector-1, Chandigarh

Subject: Inviting applications for selection to the ex-cadre
Post of Additional Registrar (Security)

Sir,

It is informed that the Registry of Supreme Court of India has invited applications from eligible candidates for filling up of one ex-cadre post of Additional Registrar (Security) in the pay Level 14 of the Pay Matrix (Rs. 144200-218200/-). The qualifications, experience and other eligibility conditions prescribed for the said post have been given in the detailed advertisement enclosed. The process of receiving offline applications has commenced from 00.00 hrs on 09.07.2022 and shall remain open till 16:00 hrs on 30.07.2022.

In order to give wide publicity to the advertisement for the ex-cadre post of Additional Registrar (Security), I am directed to request you to upload the abridged advertisement and link for detailed advertisement i.e. https://main.sci.gov.in/pdf/recruitment/08072022_103225.pdf on your recruitment portal on the High Court website so that eligible and willing candidates may apply online for the above-said post.


Deputy Registrar (Recruitment)

SUPREME COURT OF INDIA

F.6/2022-SCA(I)
New Delhi, dated July 09, 2022

ADVERTISEMENT

Applications are invited from the candidates who fulfill the following qualifications and other eligibility conditions as on **01.07.2022** for filling up the ex-cadre post of Additional Registrar(Security) in the Pay level 14.

Educational Qualification	: Degree of a recognized University The candidate must have knowledge of computer operation
Experience	: Minimum 7 years experience in maintenance and supervision of security of large building. <p style="text-align: center;">OR</p> Minimum 3 years service in the rank of Assistant Commissioner of Police or equivalent post in a police or Para Military Organization.
Age(As on 01.07.2022)	: Below 50 years

General Information:

Candidates who fulfill the prescribed qualification, experience and other eligibility conditions as on **01.07.2022** should apply giving full particulars supported by copies of all the relevant certificates and documents and a passport size photograph, all duly attested by Gazetted Officer. Candidates working in Government service/Semi Government Organizations and Public Section Undertakings should submit their applications through proper channel.

Applications which are not submitted strictly as per the prescribed proforma or not supported with concerned duly attested documents or attested photograph or not through proper channel will not be entertained.

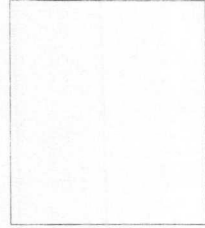
The eligible candidates will have to appear for a computer test regarding their knowledge of computer operation and those qualify the computer test will have to appear for an Interview before an Interview Board. No TA/DA will be payable to the candidates for appearing in the interview.

The candidate selected will be appointed to the ex-cadre post of Additional Registrar(Security) and his/her appointment will not confer upon him/her any right or title to claim appointment on the cadre post or promotion in the regular channel.

The applications should reach The Branch Officer, Recruitment Cell, Supreme Court of India, Tilak Marg, New Delhi by 4:00 PM on or before **30.07.2022**

Registrar(Recruitment)

APPLICATION FOR THE POST OF ADDITIONAL REGISTRAR(SEcurity)



1. **Name of the Candidate**
2. **Father's/Husband Name**
3. **Date of Birth**
4. **Age as on 01.07.2022**
5. **Residential Address**

6. **Educational Qualification**

7. **Knowledge of Computer operations (details)**

8. **Experience**

9. **Additional information, if any**

Signature of the Candidate